


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.


PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.43/BB/17	-	For filing compliance report	230-232	Magna Warehousing & Distribution Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Gadambi for C.K. Nandakumar	Petitioner	

PCS for petitioner is present. He has filed a memo along with annexure. Assistant from OL office is present. He requested time to file OL report. None appeared from ROC/RD. Counsel is not nominated so far by ROC/RD. Await report from ROC and RD.

List it on 24.10.2017.


MEMBER (J)